

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA. No. 879/99

Date of order: 28-4-2000

Between:

V.Koteswara Rao.

...Applicant

And

1. Chief Commissioner,
Central Excise & Customs,
Bashirbagh, Hyderabad.

2. Assistant Commissioner of Central Excise,
Bandar Road, Vijayawada-2.

3. Union of India rep. by the Secretary,
Ministry of Finance, Govt. of India,
New Delhi.

...Respondents

Counsel for the Applicant - Mr. P. P. Vittal, Advocate

Counsel for the Respondents - Mr. B. Narasimha Sharma, Sr. CGSC

CORAM :

THE HON'BLE MR. JUSTICE D.H. NASIR : VICE-CHAIRMAN

...

Order

Heard.

It appears that in the earlier OA. 1418/98 on the same subject was decided on 28.1.2000 against which the respondents having been aggrieved filed a writ petition before Hon'ble High Court of A.P. being W.P. No. 1208/2000. When the matter came up for admission the Hon'ble High Court passed an interim order as follows:

"Interim suspension as prayed for. And Notice."

In view of the stay granted by Hon'ble High Court it would not be in order for me to go ahead with the hearing of the present OA. However, I believe that the interests of justice will be served if the present OA, as consented by the parties, is disposed of with an observation that any order

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that may be passed by Hon'ble High Court of A.P. in
W.P.1208/2000 after finally hearing the case, shall be
binding on both the applicant as well as the respondents.

MS

The present OA is disposed of accordingly. No costs.

D.H. Nasir
(Justice D.H. Nasir)
Vice-Chairman

'SA'

Dated: 28th April, 2000

(Dictated in the open court)

Amz
4520

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH, HYDERABAD

~~1ST AND 2ND COURT~~

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

COPY TO:

THE HON'BLE MR. JUSTICE D. H. NASIR
VICE-CHAIRMAN

1. HDHNJ ✓
2. HRRN (ADMN) MEMBER

THE HON'BLE MR. R. RANGARAJAN
MEMBER (ADMN)

3. HBSJP (JUDL) MEMBER

THE HON'BLE MR. B. S. JAI PARAMESHWAR
MEMBER (JUDL)

4. D.R. (ADMN) ✓

5. SPARE ✓

6. ADVOCATE

7. STANDING COUNSEL

DATE OF ORDER 28/4/2000

MA/RAT/CP. NO.

IN

DA. NO. 877199

(8 copies)

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

C.P. CLOSED

R.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDER/REJECTED

NO ORDER AS TO COSTS

